

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 220
Co.Appeal 329 of 2018

Order under Section 58 & 59 of Co.Act 2013

IN THE MATTER OF:

Mahendra Ambalal Patel
V/s
Ambuja Cement Limited & Ors

.....Applicant

.....Respondent

Order delivered on ..16/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Prutha Bhavsar, Adv. for Ms. Natasha Shah, Adv.
For the Respondent :

ORDER

No one appears for the respondent. Matter to proceed ex-parte against the respondent.

Matter stands adjourned to 17.04.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**